

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 26<sup>th</sup> August, 2020

No.HC.VII-167(Pt.-VIII)/2014/ **2992** /A. ### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to attend the online Course on 'Coordination among Police Department, Judiciary & FSL' organized by the *Sardar Vallabhbhai Patel National Police Academy, Hyderabad* scheduled to be held from October 05-06, 2020.

Sl.No.	From Assam
1.	Smti Bobidita Gogoi, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon
2.	Smti Karuna Devi, Secretary, District Legal Services Authority, Hailakandi
3.	Shri Manish Yadav, Munsiff, Chirang, Kajalgaon

Sl.No.	From Nagaland
1.	Smti Duvelu Vero, District and Sessions Judge, Wokha
2.	Shri Atoka Achumi, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 <sup>st</sup> Class, Dimapur
3.	Smti Wokono Yoshii, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1 <sup>st</sup> Class, Zunheboto

Sl.No.	From Arunachal Pradesh
1.	Smti Kenyir Kato, Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.),Koloriang, Kurung Kume District
2.	Shri Narang Laji, Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.), Namsai District
3.	Shri Utumso Boo, Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.), Tawang

Sl.No.	From Mizoram
1.	Smti. Bobita Lalhmingmawii, Civil Judge-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Lunglei
2.	Smti. Jothansangi Tlau, Civil Judge-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Kolasib
3.	Shri. H T Lalmawizuala, Civil Judge-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Mamit

*The above nominated officers are requested to provide their contact details in the format prescribed below through email to Course Director at [sateeshbino@svpnpa.gov.in](mailto:sateeshbino@svpnpa.gov.in) or intimate on Landline No.040-24234409, Mobile No.8086811111 and PA to course Director: [shaashidharachary@svpnpa.gov.in](mailto:shaashidharachary@svpnpa.gov.in) on landline No.040-24234473, Mobile No.8247761566 for acceptance and forwarding online joining instructions to the nominated officers directly.*

S.No.	Name and Designation with batch	Address	Telephone No/Mobile No/Fax No.	Email-id
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By Order,  
Sd/-R.A Tapadar  
**REGISTRAR (JUDICIAL)**

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Memo No.HC. VII-167(Pt.-VIII)/2014 / 2993-3010 /A.

Dated: 26.08.2020

Copy to:-

1. Dr.S.Sateesh Bino, Assistant Director (Works) & Course Director, Sardar Vallabhbhai Patel National Police Academy, Shivaramapali, Hyderabad-500052.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. He/She is requested to inform the nominated Judicial Officers within their jurisdiction to attend the online training programme as per schedule.
4. The District and Sessions Judge, **Chirang/Hailakandi**. He/She is requested to inform the nominated Judicial Officers to attend the online training programme as per schedule.
5. Smti Bobidita Gogoi, Addl. Chief Judicial Magistrate, Chirang, Kajalgaon
6. Smti Karuna Devi, Secretary, District Legal Services Authority, Hailakandi
7. Shri Manish Yadav, Munsiff, Chirang, Kajalgaon
8. Smti Duvelu Vero, District and Sessions Judge, Wokha
9. Shri Atoka Achumi, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1<sup>st</sup> Class, Dimapur
10. Smti Wokono Yhoshii, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1<sup>st</sup> Class, Zunheboto
11. Smti Kenyir Kato, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.),Koloriang, Kurung Kume District
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15. Smti. Jothansangi Tlau, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Kolasib
16. Shri. H T Lalmawizuala, Civil Judge-cum-Judicial Magistrate, 1<sup>st</sup> Class, Mamit
17. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
19. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.

*R. S. Tapadar*  
28.08.20

**REGISTRAR (JUDICIAL)**  
**GAUHATI HIGH COURT, GUWAHATI**